

Standardisation of Salary Structure of Public Sector Banks

4566. SHRI K. T. KOSALRAM: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Government have taken any decision on the report of the Committee headed by Shri V. R. Pillai which went into the question of standardisation of salary structure of all public sector banks; and

(b) if they have not taken any decision, how soon would they implement the recommendations of this Committee which submitted its report in May, 1974?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). The report of the Committee under the chairmanship of Shri V. R. Pillai on standardisation of pay scales, allowances, perquisites, etc. of officers in nationalised banks is still under consideration of the Government and a decision will be taken soon on the implementation of the recommendations of the Committee.

Rates of D.A. payable to Officers in Public Sector Banks

4567. SHRI K. T. KOSALRAM: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether the rates of dearness allowance payable to Officers in public sector banks vary from bank to bank;

(b) if so, whether Government have taken any steps to rationalise the rates of D.A. payable to officers in the Public Sector Banks and to bring about uniformity in the consideration of weightage for various commodities that go into the composition of the index; and

(c) from what date do Government propose to implement their decision in this matter?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) There are variations in the rates of Dearness Allowance payable to officers in different public sector banks.

(b) and (c). The report of the Committee under the Chairmanship of Shri V. R. Pillai on standardisation of pay scales, allowances including Dearness Allowance and other perquisites of officers in the nationalised banks, is under examination of the Government.

As regards uniformity of weightage for various commodities that go into the composition of the consumer price index, Government in the Ministry of Labour have constituted a Committee on 31st May 1977 to go into the various aspects of the consumer price index number and make recommendations.

Employee Director on the Board of Directors of State Bank of India

4568. SHRI K. T. KOSALRAM: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether there is any employee Director on the Board of Directors of the State Bank of India;

(b) whether any action was taken to give effect to the amendment to the State Bank of India Act which was passed by Parliament in 1973 for the appointment of such a director on the Board of Directors of the State Bank of India;

(c) what action has been taken in respect of other Public Sector Banks to give effect to this provision which was passed by Parliament in 1973; and

(d) difficulties which have crept in the matter of appointment of two directors, one representing the employee of State Bank, who are workmen, and the other representing employees, who are not workmen?